

IN THE HIGH COURT OF ORISSA, CUTTACK

It is informed to all the
Advocates/Advocates' clerks/Applicant that
the following certified copies are ready for
Delivery.

Date : 24.03.2020								
SL No.	No. of Pages	Name of Applicant	C.A.No.	Date of Application	Case No.	C.C Type	Dealing Section	Seat
1	2	P. PRADHAN	19040/2020	24.02.2020	WP (C) /13609/2013	GENERAL	WRIT BRANCH-4	(Seat No-17)
2	3	D.SETHI	22707/2020	05.03.2020	ABLAPL/1111/2019	GENERAL	CRIMINAL MISC-2	(Seat No-11)
3	3	B. N. PANDA	25817/2020	19.03.2020	WP (C) /9534/2020	C.O.	WRIT BRANCH-2	(Seat No-34)
4	13	SANJAY KUMAR SAHU	26299/2020	20.03.2020	WP (C) /21158/2019	C.O.		(Seat No-34)
5	2	GANESH SAHOO	26307/2020	20.03.2020	ABLAPL/2858/2020	C.O.		(Seat No-34)
6	2	K.C. SWAIN	26404/2020	20.03.2020	CRLMC/505/2020	C.O.		(Seat No-34)
7	5	T. N. CHOUDHURY	26460/2020	23.03.2020	WP (C) /10250/2020	C.O.		(Seat No-34)
8	2	P. K. BEHERA	26461/2020	23.03.2020	WP (C) /10222/2020	C.O.		(Seat No-34)
9	6	P. L. MISHRA	26470/2020	23.03.2020	WP (C) /10515/2020	C.O.		(Seat No-34)

								34)
10	6	P. L. MISHRA	26471/2020	23.03.2020	WP (C) /10518/2020	C.O.		(Seat No-34)
11	6	PITABAS NAYAK	26474/2020	23.03.2020	WA/147/2020	C.O.		(Seat No-34)
12	6	NIRANJAN ROUT	26477/2020	23.03.2020	WA/132/2020	C.O.		(Seat No-34)
13	2	C. R. KAR	26478/2020	23.03.2020	CRLMC/865/2020	C.O.		(Seat No-34)
14	2	R. K. BARIK	26483/2020	23.03.2020	ABLAPL/2581/2020	GENERAL		(Seat No-34)
15	6	P. L. MISHRA	26494/2020	23.03.2020	WP (C) /10510/2020	C.O.		(Seat No-34)
16	6	P L MISHRA	26506/2020	23.03.2020	WP (C) /10509/2020	C.O.		(Seat No-34)
17	6	P. L. MISHRA	26515/2020	23.03.2020	WP (C) /10506/2020	C.O.		(Seat No-34)
18	6	P. L. MISHRA	26516/2020	23.03.2020	WP (C) /10529/2020	C.O.		(Seat No-34)
19	6	P.L. MISHRA	26517/2020	23.03.2020	WP (C) /10528/2020	C.O.		(Seat No-34)
20	6	P. L. MISHRA	26518/2020	23.03.2020	WP (C) /10527/2020	C.O.		(Seat No-34)
21	6	P. L. MISHRA	26519/2020	23.03.2020	WP (C) /10525/2020	C.O.		(Seat No-34)
22	6	P. L. MISHRA	26520/2020	23.03.2020	WP (C) /10524/2020	C.O.		(Seat

								No-34)
23	6	P. L. MISHRA	26521/2020	23.03.2020	WP (C) /10526/2020	C.O.		(Seat No-34)
24	6	P. L. MISHRA	26528/2020	23.03.2020	WP (C) /10519/2020	C.O.		(Seat No-34)
25	6	P. L. MISHRA	26531/2020	23.03.2020	WP (C) /10520/2020	C.O.		(Seat No-34)
26	6	P. L. MISHRA	26532/2020	23.03.2020	WP (C) /10523/2020	C.O.		(Seat No-34)
27	3	P K DASH	26542/2020	23.03.2020	ABLAPL/1277/2020	C.O.		(Seat No-34)
28	2	S K DASH	26552/2020	23.03.2020	ABLAPL/3190/2020	C.O.		(Seat No-34)
29	3	A. K. BISWAL	26567/2020	23.03.2020	WP (C) /6663/2020	C.O.	WRIT BRANCH-1	(Seat No-4)
30	3	M/S.B.N.MOHAPATRA	26568/2020	23.03.2020	CRLMC/3294/2016	C.O.		(Seat No-4)
31	2	P.K. BEHERA	26586/2020	23.03.2020	BLAPL/9406/2019	C.O.	CRIMINAL MISC-3	(Seat No-4)
32	3	PITABAS NAYAK	26588/2020	23.03.2020	CRLMC/2979/2019	C.O.		(Seat No-4)
33	3	P.N. NAYAK	26591/2020	23.03.2020	WP (C) /10233/2020	C.O.		(Seat No-4)
34	2	B. SINGH	26594/2020	23.03.2020	BLAPL/9517/2019	C.O.		(Seat No-4)
35	2	K.K.JENA	26595/2020	23.03.2020	CRLA/717/2016	C.O.	CRIMINA	(Sea

			20				L APPEAL	t No- 4)
36	2	L. D. SAHOO	26604/20 20	23.03.2020	CRLMC/720/202 0	C.O.		(Sea t No- 4)
37	2	P. K. BEHERA	26611/20 20	23.03.2020	CRLMC/709/202 0	C.O.		(Sea t No- 4)
38	4	S. ROUT	26623/20 20	23.03.2020	ABLAPL/1828/2 020	C.O.		(Sea t No- 4)
39	2	M. BARAL	26627/20 20	23.03.2020	ABLAPL/9749/2 019	C.O.		(Sea t No- 4)
40	2	B. BEHERA	26629/20 20	23.03.2020	CRLMC/637/202 0	C.O.		(Sea t No- 4)
41	4	G. SAHOO	26630/20 20	23.03.2020	CRLMC/2160/20 19	C.O.		(Sea t No- 4)
42	2	G. SAHOO	26638/20 20	23.03.2020	CRLMC/847/202 0	C.O.		(Sea t No- 4)
43	6	P K DAS	26639/20 20	23.03.2020	WP (C) /8443/20 20	C.O.		(Sea t No- 4)
44	4	M. JATI	26650/20 20	23.03.2020	WP (C) /6507/20 20	C.O.	WRIT BRANCH (DIVISI ON BENCH)	(Sea t No- 115)
45	2	G. SAHOO	26656/20 20	23.03.2020	CRLMC/894/202 0	C.O.		(Sea t No- 115)
46	4	NILAMADHAB BISOI	26657/20 20	23.03.2020	WA/166/2020	C.O.		(Sea t No- 115)
47	3	P.N. NAYAK	26670/20 20	23.03.2020	WA/391/2017	C.O.		(Sea t No-

								115)
48	3	P.N. NAYAK	26671/20 20	23.03.2020	WA/404/2017	C.O.		(Seat No- 115)
49	3	P.N. NAYAK	26672/20 20	23.03.2020	WA/405/2017	C.O.		(Seat No- 115)

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